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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2022



**Kasaragod District****Manjeswaram Taluk****NOTICE**

No: C2-10707/2021

04-12-2021

Notice is hereby given to all to whom it may be concern that Sharada W/o Raveendra, Krishna Nagar House, Uppala Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sachin R S/o Raveendra who expired on 15-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sachin R. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

**SCHEDULE**

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sharada	Mother	48

No: C2-9364/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Preetham Kumar B M S/o (L) Gopala B M, BMC Road, Hosangadi, Bangra Manjeshwar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Gopala B M S/o Kodi Velichappada who expired on 05-04-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopala B M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

**SCHEDULE**

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Pramoda U	Son	56
2	Prashantha Kumar B M	Son	52
3	Preetham Kumar B M	Son	49
4	Vinaya Bharatraj Billava	Daughter	46



No: C2-9454/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Navas Kumbala S/o C.H Hussain, Kalpana Nivas, Kundangaradka, Kumbala, Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late C.H Hussain S/o Ibrahim who expired on 05-07-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C.H Hussain. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kairunnisa	Daughter	47
2	Ibrahim Kumbala Hussainar	Son	53
3	Rabiya	Daughter	47
4	Maimoona	Daughter	45
5	Moideen K H	Son	43
6	Navas Kumbala	Son	42
7	Thahira	Daughter	35

No: C2-15079/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Abdulla S/o (L) Mohammed, Kalandar Manzil, Kolapadpu, P.O Uppala, Kodibail Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Muhammad S/o Abdulla who expired on 26-12-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muhammad. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Khadeeja	Wife	76
2	Zainaba	Daughter	62
3	Abdulla	Son	60
4	Aboobackr	Son	57
5	Asyamma	Daughter	53



6	Beefathima	Daughter	48
7	Jameela Abdul Rahiman	Daughter in law	38
8	Mohammed Raahil	Grand Son	18
9	Kadeeja Riha	Grand Daughter	15
10	Zainaba Rifana	Grand Daughter	9
11	Abdul Rishan	Grand Son	5
12	Ayisha	Daughter	44
13	Safiya	Daughter	42
14	K M Nafeesa	Daughter	40
15	Maimoona	Daughter	43
16	Mariyamma Mohammad Kunhi	Daughter	38

No: C2-13605/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that Kadeeja W/o (L) U K Ibrahim, Naduvanthota House, Irshad nagar, Kunjathur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late U K Ibrahim S/o Abdul Kadher who expired on 30-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late U K Ibrahim. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kadeeja	Wife	61
2	Abdul Khader	Son	42
3	Beefathima	Daughter	40
4	Mohammed Ashraf	Son	37

No: C2-15681/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that Shreyas K S/o (L) Lokesh Naik K, Kodengekana House, Sheni Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Lokesh Naik K S/o Ramanna Naik who expired on 19-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Lokesh Naik K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Neelu	Mother	71
2	Seethalakshmi	Wife	43
3	Shreyas K	Son	20
4	Shreeja	Daughter	16

No: C2-1109/2022

15-02-2022

Notice is hereby given to all to whom it may be concern that Varija W/o (L) Devappa Naik, Balepuni Kumeru, Pathur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Devappa Naik S/o (L) Kunhanna Naik who expired on 19-07-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Devappa Naik. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Varija	Wife	72
2	Kavitha	Daughter	42

No: C2-9548/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Aboobakar S/o Abdulla A M, Shukoor Compound, Opp.Masco Hall, Kunjathur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Abdulla A M S/o Aboobacker who expired on 17-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla A M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Khadeeja S	Wife	49



2	Aboobakar	Son	29
3	Mohammad A A	Son	25

No: C2-9571/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Nebisa P W/o Rafeeq B K, Saidani Compound, Udyavar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Mohammed Rafeek B K S/o Udyavar Kunhi Ahamed who expired on 21-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mohammed Rafeek B K. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nebisa P	Wife	47
2	Ahammad Marsadh	Son	22
3	Khadeejath Mah Folath	Daughter	20
4	Hoysul Karni	Son	16
5	Thaqyuddeen	Son	13
6	Mohammed Tasdeege	Son	09

No: C2-9576/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Prema Shetty W/o Shamasundara Shetty (L), Eykuri House , Kayyar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Shamasundara Shetty S/o Ammu Shetty who expired on 11-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Shamasundara Shetty. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, i t is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prema Shetty	Wife	48
2	Keerthana	Daughter	16
3	Krithika	Daughter	19



No: C2-9654/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Anuradha M K S/o Keshava Aithal, Derangadi House, Udyavar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Keshava Aithal S/o Vishnu Murthy Aithal who expired on 23-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Keshava Aithal. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sharada M	Wife	74
2	Anuradha M K	Daughter	55
3	Bharathi M	Daughter	53
4	Shylaja S Karantha	Daughter	49
5	Savitha S Rao	Daughter	47

No: C2-9655/2021

27-11-2021

Notice is hereby given to all to whom it may be concern that Zeenath W/o (L) Ummer Farook, U F Manzil, Udyavar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Ummer Farook S/o Abdulla who expired on 15-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ummer Farook. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Zeenath	Wife	44
2	Ayesha	Daughter	24
3	Abdul Fazeel	Son	20
4	Mohammed Afiz	Son	14

No: C2-9693/2021

03-11-2021



Notice is hereby given to all to whom it may be concern that Leela K W/o Babu K (L), K B House, Naikap, Ednad P.O , Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Babu K S/o Appanna (L) who expired on 08-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Babu K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela K	Wife	65
2	Surendrakumar K	Son	49
3	Chandrakala N	Daughter	45
4	Poomima K	Daughter	42
5	Amitha Narayana	Daughter	39

No: C2-9697/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Nalinakshi W/o M Battu Rai, Amethody House, Mugu Village , Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late M Battu Rai S/o Timmanna Rai who expired on 07-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M Battu Rai. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nalinakshi	Wife	66
2	Chandraprabha Rai	Daughter	41

No: C2-9699/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Aysha W/o Abdulla D A, Dhadpanam House, Dharmathadka, Badur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Abdulla D A S/o Abdul Kader C H who expired





on 30-09-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla D A. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Aysha	Wife	42
2	Muhammad saifulla	Son	20
3	Ahammad Suhaib	Son	19
4	Fathima Shabana D A	Daughter	12
5	Abdul Khader C H	Father	82
6	Ummalimma	Mother	77

No: C2-9703/2021

03-11-2021

Notice is hereby given to all to whom it may be concern that Ismail S/o Abdulla, Kamar House, Peral Madimogar, P. O Mogral, Mogral Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Abdulla S/o Abdul Rahiman who expired on 25-10-1990 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Baduvan Kunhi	Son	54
2	Ismail	Son	42
3	Rukiya	Daughter	40

No: C2-9718/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Chandrashekar S/o (L) Mainda Poojari, Kemminja House, Angadimogar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Maindu Poojary S/o (L) Dooma Poojari who expired on 12-09-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Maindu Poojary. that it is proposed to issue a legal heirship certificate according to this to the applicant .



Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Babu K M	Son	57
2	Sundari	Daughter	52
3	Yamuna	Daughter	49
4	Chandrashekar	Son	48
5	Mamatha K M	Daughter	47
6	Parvathi	Daughter	43
7	Jyothi Pujari	Daughter in law	40
8	Lokesh Poojari	Grand Son	22
9	Sachin Pujari	Grand Son	17

No: C2-9948/2021

16-12-2021

Notice is hereby given to all to whom it may be concern that Vasanthi W/o Vishwanatha, Chevar Mithadka House, Kudalmerkala Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Vishwanatha S/o Monu Moolya who expired on 05-08-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vishwanatha. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Vasanthi	Wife	55
2	Sudhakara	Son	31
3	Durgavathi K	Daughter	29

No: C2-9961/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Sundari W/o Thimma Gowda, Puttamani House, Kayyar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Thimma Gowda S/o Madana Gowda who expired on 09-10-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thimma



Gowda. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sundari	Wife	70
2	Krishnappa	Son	42
3	Jayarama	Son	38
4	Savitha	Daughter	35

No: C2-9972/2021

21-01-2022

Notice is hereby given to all to whom it may be concern that Mohammed Rafique Badriya Nagar S/o (L) Seedi, Goomamoola House, Badriya Nagar, Kumbala P.O, Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Seethi S/o Mammunhi who expired on 25-02-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Seethi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Beefatima	Wife	71
2	Kadeeja	Daughter in law	43
3	Mohammad Nahimuddin	Grand Son	25
4	Mohammad Nizamuddin	Grand Son	22
5	Basheer Seedi Battribadi	Son	52
6	Abdul Rahiman Kumbala	Son	49
7	Asma	Daughter	48
8	Kunhibi	Daughter	46
9	Aysha	Daughter	45
10	Khadeeja	Daughter	44
11	Kassim Seedi	Son	43
12	Maimoona S	Daughter	39
13	Mohammed Rafique Badriya Nagar	Son	38



No: C2-9975/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Narayana S/o Thimmappa Gatty, Genimoole House, Kotekar, P.O Kumbala, Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Kamala W/o Thimmappa Gatty who expired on 25-02-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kamala. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence , it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prema K	Daughter	55
2	Narayana	Son	50

No: C2-15534/2021

29-01-2022

Notice is hereby given to all to whom it may be concern that Rajeevi D/o Thaniyappa, Sankarapal House, Udyavar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Thaniyappa S/o Soma Sappallya who expired on 07-09-1990 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thaniyappa. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki	Daughter	64
2	Rajeevi	Daughter	62
3	Bhavani	Daughter	60
4	Premalatha	Daughter	58
5	Devadas	Son	54
6	Ashoka U	Son	45

No: C2-13230/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that Prema K W/o (L) Koragappa M Kumbala, kanhi Hitthilu



House, Aila, Uppala Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Koragappa M S/o Menakarnnava who expired on 26-08-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Koragappa M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prema K	Wife	77
2	Sadhana Yashodhar Uchil	Daughter	55
3	Shashikala Kumbala	Daughter	54
4	Dhanraj K	Son	51

No: C2-10164/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Vigneshwara S S/o (L) Subrahmanya Bhat, Shiranthadka, Padre Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Subrahmanya Bhat S/o Ramanna Bhat who expired on 07-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Subrahmanya Bhat. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it i s proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shalini	Daughter	59
2	Suresh S	Son	57
3	Ramachandra S	Son	55
4	Vigneshwara	Son	53
5	Jyothi	Daughter	50

No: C2-10169/2021

27-01-2022

Notice is hereby given to all to whom it may be concern that Mohammed S/o (L) Pallikunhi, Baithady House, Kayyar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Asiamma W/o Pallikunhi who expired on 13-02-2010 and that it has been



reported to this office that the persons named in the scheduled below are the legal heirs of the said late Asiamma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mohammed	Son	62
2	Khadeeja	Daughter	58
3	Rukiya	Daughter	56
4	Zainuddin	Son	54
5	Khalid	Son	48
6	Ibrahim	Son	46

No: C2-10250/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Vikas Gatty S/o Madhava Gatti, Korakundu House, Aarikkadi Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Madhava Gatti S/o Thyampanna Gatti who expired on 05-08-1989 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhava Gatti. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence , it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Geetha	Daughter	47
2	Sumithra	Daughter	45
3	Vikas Gatty	Son	38

No: C2-10259/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Sasikala W/o Balakrishna, Andithadukka House, Bambrana Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Ammu S/o Koragan (L) who expired on 14-03-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ammu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal



heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Narayana	Son	43
2	Sarojini B R	Daughter	40
3	Prema	Daughter	38
4	Sasikala	Daughter	34
5	Sundari	Wife	52
6	Sanath	Son	22
7	Saumya A	Daughter	19

No: C2-10253/2021

07-12-2021

Notice is hereby given to all to whom it may be concern that Harinatha Shetty M S/o Subbanna Shetty, Mairala House, Ichilampady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Subbanna Shetty S/o Shankappa Shetty who expired on 21-07-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Subbanna Shetty. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sashikala	Daughter	57
2	Sanjeevi	Daughter	52
3	Harinatha Shetty M	Son	57
4	Sampavathi M	Daughter	51
5	Thimmappa Shetty	Son	47
6	Shwetha	Grand Daughter	19
7	Harsha	Grand Daughter	14

No: C2-10260/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Gulabi W/o (L) Babu Shetty, Kidoor Aranthode House, Bambrana Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to



produce before Various in respect of the legal heirs of late Babu Shetty S/o Pakkeera Shetty who expired on 22-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Babu Shetty. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Gulabi	Wife	57
2	Sujatha	Daughter	38
3	Manjula	Daughter	36
4	Gangadhara A	Son	35

No: C2-10265/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Abdulla S/o (L) Hassainar, Kalathur House, Bambrana Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Hassainar S/o (L) Abdulla who expired on 14-05-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Hassainar. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Abdulla	Son	53

No: C2-10266/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Akku W/o (L) Bedu, Nambethodu Mane, Kidhur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Bedu S/o (L) Koraga who expired on 09-08-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Bedu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be





considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Akku	Wife	66
2	Shashikala	Daughter	51
3	Baby	Daughter	46
4	Vijaya K	Daughter	44
5	Raveendra	Son	43
6	Sreedhara	Son	43
7	Vanitha Kumari N	Daughter	40
8	Savitha N	Daughter	36

No: C2-10273/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Sameera W/o (L) Kasim Bandhiyodu, Rahman Manzil, Badriya Nagar, Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Kasim Bandhiyodu S/o Moosa Beary who expired on 02-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kasim Bandhiyodu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sameera	Wife	35
2	Khadeejath Shazna	Daughter	12
3	Mohammed Shazwaz	Son	8

No: C2-10382/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Shankari M W/o (L) Govinda Raj, Kukkupuli House, Edana d Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Govinda Raj S/o (L) Venkataramana Bhat who expired on 13-04-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Govinda Raj. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated



applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shankari M	Wife	59
2	Supreetha M	Daughter	25
3	Shree Sudha M	Daughter	23

No: C2-10502/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Mohammed S/o (L) Abdulla, Alankar House, P.O Permude , Kayyar Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Aishabi W/o Abdulla who expired on 24-07-2004 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Aishabi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mohammed	Son	49
2	Ibrahim Abdulla	Son	48
3	Abdul Khader A A	Son	45
4	Hameed	Son	43
5	Aboobacker Siddique	Son	38
6	Fathimath Zuhara A	Daughter	37
7	Mariyamma A	Daughter	33

No: C2-10503/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Varijakshi N W/o (L) Mutha Moolya, Kuthaje House, Vaninagara, Padre Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Mutha Moolya S/o (L) Kunha Moolya who expired on 14-06-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mutha Moolya. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Varijakshi N	Daughter	40
2	Thara Devi N	Daughter	35
3	Bhavya	Daughter	32
4	Divya N	Daughter	32

